

strengthening programmes/schemes undertaken by its various offices like Archaeological Survey of India, which is engaged in the conservation of centrally protected monument in the country, and through the schemes and institutions for promotion and dissemination of Art and Culture; and for strengthening and upgrading the activities in Archives and Archival Libraries, Museums, Public libraries, Anthropology, Memorials and Buddhist Institutions.

(d) Yes, Sir. In August, 2010, Ministry of Culture constituted a Committee on Zonal Cultural Centres (ZCCs) under the Chairmanship of Shri Mani Shankar Aiyar, MP (RS) Dr. Sitakant Mahapatra and Shri Amol Palekar were the other members of this Committee. The Committee was required to look into the functioning and performance of the seven ZCCs set up in the Country. The Committee submitted its Report on 11th April, 2011.

#### **Establishment of cultural centre in Uttarakhand**

†1571. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CULTURE be pleased to state:

(a) the State-wise details of places in the country where Cultural Centres have been established at present;

(b) whether Government would consider establishing Cultural Centres in those districts of the country where such centres have not been established yet; and

(c) whether the Ministry has received any request for establishing a Cultural Centre in the State of Uttarakhand and if so, the details of action taken so far?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) and (b) The Government has set up seven Zonal Cultural Centres (ZCCs) having their headquarters at Patiala, Udaipur, Allahabad, Kolkata, Dimapur, Nagpur and Thanjavur. The main objectives of the ZCCs are the preservation, promotion and dissemination of the traditional folk arts and culture of all States/ UTs including Uttarakhand.

(c) No proposal has been received from the State of Uttarakhand for establishing cultural centre.

#### **Majuli island for World Heritage list**

1572. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of CULTURE be pleased to state:

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†Original notice of the question was received in Hindi.

(a) the present status and details of formalities required to be completed towards inscription of Majuli Island in the World Heritage list indicating the date of communication received from World Heritage Centre (WHC) and point-wise response made on those queries;

(b) the details of progress made so far on compilation of revised dossier, preparation of management plan and related promotional activities carried out in consonance with world heritage convention and as part of the national responsibility towards this heritage island along with agency entrusted, fund allocated and target fixed for each component; and

(c) the list of properties or sites of India being proposed for world heritage nomination during 2014?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):

(a) The nomination dossier of Majuli island was returned from World Heritage Centre (WHC) in March, 2012 as it was not complete as per the latest Operational Guidelines of 2011. It was there after decided that the revised nomination would be prepared by Government of Assam. The State Government was accordingly requested for this purpose.

(b) As the Operational Guidelines of UNESCO have been revised in 2011, the whole nomination dossier is required to be prepared accordingly to the latest guidelines which is an extended work. The State Government of Assam is to prepare the revised dossier and the matter is being pursued with the State Government for early preparation of the revised dossier. The State Government has been addressed in August, 2013 as well as January, 2014 in this regard.

(c) The dossiers for Rani Ki-Vav under Cultural category and Khangchendzonga National Park under Natural category have been submitted to world heritage centre for inscription in world heritage list, 2014.

#### **Criteria for declaring classical language**

1573. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of CULTURE be pleased to state:

(a) the criteria evolved by Government to determine declaration of a language as a Classical language;

(b) whether the criteria have been followed to the hilt in declaring languages as Classical language so far; and